

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-249(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018**

NAME OF THE COMPANY: M/s. Global Interactive Malls Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:

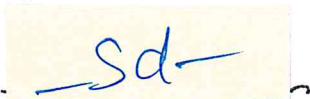
Mr. Aditya Sharma, Advocate

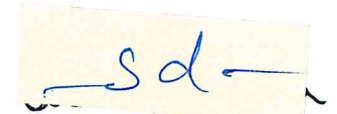
Present for the Respondent:

Mr. Rajendra Beniwal, Advocate for SIDBI
financial creditor

ORDER

Mrs. Deepa Krishan, Member (Technical) wishes to resign herself from this case for personal reasons. In view of the same, list this case before the Hon'ble President for appropriate directions on 12th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)